GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:3994
ANSWERED ON:20.04.2010
FUNDS UNDER CRF
Balram Shri P.;Devappa Anna Shri Shetti Raju Alias;Ponnam Shri Prabhakar;Shetkar Shri Suresh Kumar

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether accrual/allocation of some States including Maharashtra under Central Road Fund (CRF) has been reduced; and
- (b) if so, the reasons therefor and the criteria adopted for such reduction?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS(SHRI R.P.N. SINGH)

(a) & (b): Yes, Sir. Ministry of Finance reduced the total allocation under Central Road Fund (CRF) for the Ministry of Road Transport & Highways for development of National Highways for the year 2009-10 after Revised Estimates passed by the Parliament which also includes the funds for the development of State Roads. As the funds under CRF for development of State Roads for the year 2009-10 were reduced by Ministry of Finance from Rs. 2070.06 crore to Rs.1786.56 crore, the allocation for each State/Union Territory including State of Maharashtra was accordingly reduced.